

Food Safety and Standards Authority of India

Monthly Achievements for the month of August, 2022

I. Regulations issued :

1. Food Safety and Standards (Packaging) Second Amendment Regulations, 2022 notified on 30.08.2022. In Table 1 of Sub-regulation 4 , Regulation 4 relating to requirement for specific migration limits of substances from plastic materials intended to be in contact with articles of food, parameters relating to Antimony and Phthalic acid, bis (2- ethylhexyl) ester (DEHP have been included. These amendment regulations come into effect from date of notification in the Gazette.
2. Food Safety and Standards (Foods for Infant Nutrition) First Amendment Regulations, 2022 notified on 30.08.2022. These relate to certain amendments in regulation 4, 7 and 10 thereof. These amendment regulations come into effect from 1st October, 2022.
- 3 Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2022 notified on 30.08.2022. The amendments relate to replacing existing Schedule – IIA relating to List of Claims for Edible Vegetable Oils with a revised Schedule II A. These Amendment regulations come into effect from 1st March,2023.

II. Orders/Advisories

1. Vide Order dated 3rd August, 2022, it has been decided that imported food consignments of Milk and Milk Products, Pork and Pork Products, and Fish and Fish Products shall be accompanied by a Health Certificate issued by the Competent Authority of the exporting country as per the format prescribed. This order takes effect from 1st November, 2022.
2. Vide Advisory dated 8th August, 2022 , in respect of license modification applications in FoSCoS for products covered under FSS (Nutraceutical) Regulations, 2022 , Central Licensing Authorities have been advised to scrutinize only those products which have been applied for under the modification application at hand and desist from re-examining the already licensed products unless there is a food safety issue or specific complaint reported against a product/FBO so as to avoid any inordinate delays in processing of modification applications.

3. Vide Advisory dated 18th August, 2022, earlier advisory issued vide letter dated 7th July, 2020 regarding requirement of AGMARK certification prior to Import of Blended Edible Vegetable Oils (BEVO) has been withdraw in the light of clarification given by DMI.
4. Vide order dated 23rd August, 2022, provisional enrolment of 23 Non Food Production Units for Collection of Used Cooking Oil from Food Business Operators extended to 30.07.2023 or till registration mechanism in the State/UT gets devised as per clause (xiv) Gazette Notification dated 20.04.2019 vide No. P-13039(18)/1/2018-CCP(P-26825) issued by the Ministry of Petroleum and Natural Gas for Biodiesel manufacturing.
5. Vide notice dated 31st August, 2022, it has been decided that from 1st October, 2022, applications under FSS (Approval for Non-specified Food and Food Ingredients) Regulations, 2017 shall only be submitted through ePAAS (electronic Product & Claim Approval Application System) and applications submitted via email or post shall be summarily rejected.
6. Vide Order dated 2nd August, 2022, it has been decided that imported food articles which require microbial parameter testing , shall be sampled and sealed by the Authorised Officer or its representative in aseptic conditions only as per the sampling guidelines for microbiological analysis. Labs (Primary/referral) carrying out the analysis of the imported food articles are also directed to ensure that these samples are received in aseptic conditions only, else the sample shall be returned to concerned Authorised Officer . Labs shall not carry out analysis on incomplete parameters i.e. without microbial parameters in such imported food article. Further, vide clarificatory order dated 16th August, 2022, it has been clarified with reference to order dated 2nd August, 2022 that only two parts of food sample is required to be drawn during sampling by AO/representative as per provisions of Regulation 9 of FSS (Import) Regulations, 2017. Also analysis of the imported sample shall also be carried out only as per the provisions of Regulation 10 of FSS (Import) Regulations, 2017.

III Quality Assurance -

1. Notification of Food Testing Laboratories:

FSSAI notifies primary labs under Section 43(1) of the Food Safety and Standards Act, 2006 for purposes of conducting regulatory and surveillance testing of samples. During August, 2022 Combined Food and Drug Laboratory, Patna has been notified as

primary food testing Laboratory under Section 43 (1) of Food Safety and Standards Act, 2006 raising the total number of primary food testing laboratories to 225.

2. Notification of Food Analysts:

FSSAI has notified one more Food Analyst under section 45 of FSS Act, 2006 for the purposes of performing functions under the Act and rules/regulations with All India Jurisdiction. This has brought the total number of FSSAI Notified Food Analysts to 146

3. Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs:

a) Upgradation/Setting up of State Food Testing Laboratories (SFTLs):

FSSAI introduced a Central Sector Scheme (CSS) for “Strengthening of Food Testing System in the Country including Provision of Mobile Food Testing Labs” (SOFTeL) with initial financial outlay of Rs. 481.95 crore initially upto FY 2019-20. A grant of Rs. 372.35 crore was released from initial outlay. The Scheme was reviewed and further extended with approval of the Govt. upto FY 2022-23 with few additional parameters and an outlay of Rs. 241.34 crore. Therefore, revised financial outlay of the Scheme now is Rs 613.79 crore. The Scheme *inter alia* envisages strengthening/ setting up of 43 State Food Testing Labs. At least one food testing laboratory in each State and two in larger States are envisaged to be assisted and a grant of Rs. 13.90 crore (approx.) is earmarked for each SFTL.

During August, 2022, Rs.264.32 Lakh has been released to the State of Madhya Pradesh and Arunachal Pradesh under the Central Sector Scheme (CSS) for purchasing of High End Equipment, Basic Equipment for lab, undertaking Renovation Work, Purchase of Consumables, RAFT kits etc. in order to upgrade the SFTLs. Total grant under the Scheme for upgradation of SFTLs has reached Rs. 381.40 crore.

Funds are also being released for upgradation of State food testing labs from funds other than CSS funds under MoU framework. During 2022-23, till end of August, 2022, a amount of Rs. 5448.87 lakh (capital) and Rs. 1323.36 lakh (Gen) has been sanctioned/released under part B of the MoU relating to laboratories.

b) Food Safety on Wheels:

FSSAI has provided 173 fully equipped mobile food testing labs called FSW under Central Sector Scheme (SoFTeL) and other funds to States/UTs for undertaking testing, training and awareness activities in far flung areas . FSSAI is currently providing grants to States/UTs for direct procurement of FSWs through GeM portal under MoU framework from Non-CSS funds. During August, 2022 Rs. 40 Lakh (Non –CSS) has been sanctioned to State of Madhya Pradesh towards cost of Operational expenses of FSWs .

IV. Release of funds under MoU framework

Under the Scheme of MoU with States/UTs, FSSAI has been providing financial and technical assistance to States/UTs since 2020-21 against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the county. These activities include upgrading state food testing eco-system, organizing various FSSAI initiatives, conducting IEC activities, setting up helpdesk for licensing & registration, audits of State licensed FBOs, testing of samples in FSSAI empanelled private laboratories, organizing Basic FoSTAC training for FBOs etc. During August , 2022, a sum of Rs. 1063.25 lakh (CSS- Rs. 264.32 lakh, non-CSS Rs. 798. 93 lakh) was released to two States (Madhya Pradesh and Arunachal Pradesh) .

Overall, under MoU framework during 2022-23, till end of August, an amount of Rs. 6167.81 lakh under Central Sector Scheme (SoFTeL) and Rs. 13980.24 under non-CSS totaling Rs. 20148.05 lakh has been released to 28 States/UTs.

V SOCIAL AND BEHAVIOURAL CHANGE

1. **Awareness-** FSSAI undertakes various IEC activities to facilitate and educate stakeholders about safe food and healthy diets by utilizing different channels of communication using both online modes including print, electronic & social media and offline mediums including events/exhibitions. In the month of August 2022, for creating public awareness a total of 11 Creatives were created and circulated through different Social Media Platforms of FSSAI. To generate the awareness on Eat Right India among citizens of India, 7 videos were broadcasted on Doordarshan in the month of August-2022.

2. **Right India initiatives :**Under Eat Right India initiatives, FSSAI certifies various food businesses/clusters based on benchmarks for food safety and hygiene. Several benchmarking and certification schemes have been initiated to improve overall infrastructure as well as food safety and hygiene levels across food establishments. Total number of Certificates awarded during the month of August 2022 are as under:

Sl.No.	Name of the Initiative	Total
1.	BHOG (Blissful Hygienic Offering to God)	08
2.	Eat Right Campus	265
3.	Clean Street Food Hub	02
4.	Clean and Fresh Fruit and Vegetable Market	05
5.	Eat Right Station	02

3. Eat Right Mela and Walkathons

To celebrate 'AzadiKaAmritMahotsav', FSSAI is organizing "Eat Right Walkathon and Eat Right Melas" in 75 cities across India to commemorate 75 Years of India's Independence. The events aim to propagate the message of Safe, Healthy and Sustainable diets. A total of 47 Eat Right Melas and Walkathons were conducted in the Month of August, 2022.

VI Training and Capacity Building

1. FoSTaC Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP) and proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empanelled Training Partners and trainers. During August, 2022, 10411 food handlers were trained through 317 Food Safety Supervisor trainings.

2. FSSAI is also conducting trainings for Regulatory Personnel and Regular employees of FSSAI. Details of trainings conducted during the month of August, 2022 are as follows :

Name of Training	Number of trainings	Number of people trained
Induction Training Programme of Food Safety Officers of Rajasthan from 22.08.2022 - 08.09.2022 (14 days) through online mode.	01	32

3. Trainings for lab personnel and other stakeholders

FSSAI conducted 2 Hands-on Training programs for laboratory personnel of States/UTs in coordination with (i) Vimta Lab Noida (ii) EFRAC, Kolkata for the Analysis of safety parameters viz. Pesticide Residues, Aflatoxins, Antibiotic Residues, Heavy Metals and Method Verification for Rice Fortificant Testing. 18 participants attended these training programs.

ITC-FSAN, Mumbai conducted 13 training programs (Online and Offline) for Food Business Operators, Students, Notified & state laboratories and Consumers involving various topics like Understanding Food Regulations of India, FSSC 22000 Internal Auditor Training, FOSTAC - Advanced Catering, Determination of Melamine, Cyanuric Acid and Dicyandiamide in Dairy Products, USFDA Import Regulations and Microbiological Sampling of Fish and Fish Products. 513 participants attended these training programs.

Food Safety Solution Centre (FSSC), NFL Ghaziabad conducted 1 online training program on β -sitosterol estimation as per FSSAI regulations for State laboratories, Food Industries, students and primary notified laboratories, Referral Food Laboratories. 250 participants attended the training program.

4. Consequent upon launch of new FoSTaC Portal on 06.08.2022 , important guidelines have been notified *vide* notification dated 22nd August, 2022 in reference to old and new FoSTaC portal.

5 Vide Order dated 18th August, 2022, 9 de-empanelled Training Partners under FoSTaC have been re-empanelled.

VII Information Technology Division

FOSTAC:

- 1.) New FOSTAC Portal Version 2 is launched with all new features on August -8th
- 2.) Developed API's for ERI projects to fetch the information from Certificate id of various courses.

FSM:

- 1.) GST receipt generation for Payments done at FSM Portal.

Document Portal for Recruitment has been launched in August.

- 1) Developed portal for selected candidates to upload their documents to get verified from HR division for **Advt No. DR-04/2021**

<https://sites.fssai.gov.in/recruitmentsdocs/>

- 2) Developed portal for selected candidates to upload their documents to get verified from HR division for Food Analyst Vacancies

<https://sites.fssai.gov.in/recruitmentdocsfa/>

Sl. No.	Name of Project	Brief about Project	Major changes done during the month of August 2022
1	INFoLNeT 2.0	<p>1. INFoLNeT 2.0 provides an extensive online portal to food laboratories and different stakeholders who are involved in the process of food testing.</p> <p>2. INFoLNET is one-step resource for managing all activities of food testing through online interface.</p> <p>3. It also provides real time statistics on food testing and also common interface for communication through different activities involved in food testing.</p>	<p>1. FICS and Infolnet Integration - Script made and deployed on infotrain (staging server). The API shared with FICS team, which will provide lab id ,lab_name and other details such as respective categories and sub-categories.</p> <p>2. Provision for online application for notification of laboratories - Work in progress, shall be completed by next week</p>
2	Food Safety on Wheels	<p>1. Food Safety on Wheels is a multipurpose vehicle which will help in dissemination of information and act as a platform for getting food safety training and food testing. The FSW will be utilized for all the 3 activities i.e., testing, training and awareness and any other activity related to food safety</p> <p>2. FSW is a fully functional mobile laboratory, equipped with basic infrastructure for quick qualitative testing for detection of adulteration in various food commodities which can ascertain the presence or absence of specific adulterants in food samples.</p> <p>3. In the FSW portal with the help of intangible maps, nodal officers can track the current location of the Mobile Food Testing Labs and can identify the history, condition & faults in the lab at a particular point of time.</p> <p>4. It helps in maintaining all the relevant records of training, testing & awareness programs conducted by any MFTL.</p>	<p>1. To main uniformity in test reports, QA division has shared a format of test report. Once deployed, vehicles uploading a test data shall only be allowed to select/ enter the data in the prescribed format and report shall be generated.</p>

3	ePAAS	<p>Portal for approval of non - specified food and food ingredients.</p>	<ol style="list-style-type: none"> 1. Implementation of GST and invoice generation 2. FBO Login - To prevent "Unauthorized Access" provision were made wherein: Instead of Username, License Number is requested; & Password will be the same as FoSCoS.
4	State Food Testing Laboratories	<ol style="list-style-type: none"> 1. It is an online portal which records the data of ongoing activities in labs notified by FSSAI in various States. 2. The authority is regularly funding those Labs for various activities like procurement of High End devices and Equipments, construction and renovation of sites, manpower recruitment, training of staff etc 3. The system will generate monthly reports based on selected parameters of these Labs. 4. We have the following stakeholders, incorporated in the portal i.e. admin, nodal officer of a particular state & the lab admin. 	<ol style="list-style-type: none"> 1. SFTL Portal is migrated and made live in TATA Server. 2. Some functional changes have also taken in the SFTL portal as suggested by the QA department. <ol style="list-style-type: none"> 1. Few changes have been done in status report tab in admin dashboard of the SFTL portal. 2. Now SFTLs can submit their monthly progress report on the SFTL portal
5	FoSCoS	<p>Food Safety Compliance System (FoSCoS) is an enhanced version of Food Licensing and Registration System (FLRS) which was launched in 2012 for issuance of pan-India FSSAI Licenses and Registration. It had evolved incrementally and organically with changing regulatory needs. FoSCoS shall also be integrated with other platforms of Government of India such as GST, PAN, MCA etc. further ease out the processes for businesses and also ensure a 360 degree profiling of businesses.</p>	<ol style="list-style-type: none"> 1. If OTP message not received in mobile, OTP on call will be initiated after 2 mins. OTP will come through voice. 2. Create a master profile for head office where the FBO can access all his/her branch office licenses and apply modification or renewal. 3. Show licence/registration copy of other jurisdiction to the Commissioner of Food Safety. 4. Annual return alert log report has been made available to RD and CLA's 5. FoSCoRIS mobile app technology stack has been upgraded from Android to Cross platform technology Flutter.